

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/5697/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,

The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the th 24 September, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJK/Acctt/4702/E dated 16.09.2019.

Sir,

With reference to the above, I am directed to inform that you that Smti Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, has been allowed to avail LTC for the current block period 2018-2021, w.e.f. 05.10.2019 to 12.10.2019, to visit Mumbai – Goa along with her husband and minor daughter, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

5701 **JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/5698 - 1A. dated 24.9.19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati for information with her letter No. 2788 dated 09.09.2019
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
24/9/19

JT. REGISTRAR (VIGILANCE)

sd/-